

DIVISION BENCH
COURT - I

P-110

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/109(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21ST MARCH 2024, 10:30 A.M

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| IN THE MATTER OF | THE SOUTH INDIAN BANK LIMITED VS SUMIT MAZUMDER |
| UNDER SECTION | SECTION 95(1) |

Appearances (via video conferencing/physically)

Mr. Aman Agarwal, Adv.] For the Financial Creditor
Mr. Siddhartha Roy, Adv.]

Ms. Debaleena Ganguly, Adv.] For the Personal Guarantor

ORDER

1. Ld. Counsel on both sides present.
2. Ld. Counsel appearing for the Financial Creditor seeks to withdraw this petition.
3. We direct the petitioner bank to file an affidavit in this regard within three days.
4. Post the matter on **08/04/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**